CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

No.L-1/44/2010-CERC

Coram:

Shri Gireesh B Pradhan, Chairperson Shri A.K. Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Date of Order: 23rd of August, 2017

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of July to September, 2017 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And

In the matter of:

- 1. National Load Despatch Centre, New Delhi
- 2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "Sharing Regulations") came in to effect from 1.7.2011. The third amendment to the Sharing Regulations, 2015 have come into force with effect from 1st May, 2015.

- 2. National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses under the Sharing Regulations for each financial year. Further, Regulation 17 of the Sharing Regulations provides that the information to be submitted by the Implementing Agency consequent to the computations undertaken shall include the following:
 - (a) Approved Basic Network Data and Assumptions, if any;



- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission Charges it is sharing.
- 3. The Implementing Agency in its letter No. POSOCO/Trans. Pricing/CERC dated 1.8.2017has submitted following information in compliance with Regulation 17 of the Sharing Regulations:-
 - (a) Approved Basic Network Data and Assumptions;
 - (b) Zonal and nodal transmission charges for the ensuing Application Period;
 - (c) Zonal and nodal transmission losses data for the ensuing Application Period;
 - (d) Schedule of charges payable by each constituent for the ensuing Application Period;
 - (e) Yearly Transmission Charges(YTC) details of ISTS Licensees;
 - (f) PoC rates and loss percentage computation details;
 - (g) LTA /MTOA and their commencement schedule.

- 4. We have examined the basic network data and assumptions, the results of the Load Flow Studies, the Yearly Transmission Charges of the ISTS licensees and the calculation of PoC Charges for demand zone and injection zone (for LTA to target region) submitted by the Implementing Agency. We have also examined the calculation of losses on PoC based on average losses. Final % losses shall be applicable on demand zones and injection zones. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations and amendments thereof and accordingly, we approve the Basic Network, Load Flow, Assumptions used for computation of the final PoC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for July to September, 2017, as submitted by Implementing Agency.
- 5. The Implementing Agency after computation of PoC rates and transmission losses for each injection zone and demand zone has assigned them to different slabs. We have gone through the details furnished by the Implementing Agency and find the same in order. We have also examined the details of PoC losses in percentage for each demand zone (for withdrawal DICs) and injection zone (for injecting DICs) and its applicable slab as per slabs approved by the Commission and have found them to be in order.
- 6. In the light of the above, we approve the following:-
 - (a) The applicable PoC slab rates for Long Term Access (LTA) and Medium Term Open Access (MTOA) in ₹/MW/month for each demand zone (for withdrawal DICs) and injection zone (for injection DICs having LTA to target region) as per details at Annexure-I. The slabs for POC rates for LTA / MTOA are as follows:-

PoC Slab	(₹/MW/Month)
I	366836
II	329236
III	291637
IV	254038
V	216438
VI	178839
VII	141239
VIII	103640
IX	66040

- (b) The Reliability Support Charges, HVDC Charges for all Regions and HVDC Charges for Mundra-Mohindergarh are givenin Annexure-I.
- (c) The applicable PoC slab rates for Short Term Open Access (STOA) in paise per unit for each demand zone (for withdrawal DICs) and injection zone (for injecting DICs) as per the details at Annexure-II to this order. The slabs for POC rates towards STOA are as follows:-

PoC Slab	(paisa/unit)
	27.19
	23.99
III	20.79
IV	17.59
V	14.39
VI	11.20
VII	8.00
VIII	4.80
IX	1.60

- (d) Reliability Support Charge Rate in respect of STOA as per the details at Annexure-II to this order.
- (e) Transmission losses as per the details at Annexure–III. These slabs for each Region shall be applied based on last week's actual Regional Losses. The slabs of loss are as follows:-

PoC Losses Slab	% of Losses	
I	V +1.00%	
II	V +0.75%	
III	V +0.50%	
IV	V +0.25%	
V	Average Loss	
VI	V -0.25%	
VII	V -0.50%	
VIII	V -0.75%	
IX	V -1.00%	

- 7. We also direct the Implementing Agency to publish zonal PoC Rates and zonal Transmission Losses and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.
- 8. In order to ensure smooth changeover of short term transactions from the existing rates to the new rates of sharing of transmission charges, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received on or before the date of issue of this order, short-term open access charges would be payable at the rates applicable for the application period from April June, 2017 (Q1 of 2017 -18) and for applications received after date of issue of this order, the short-term open access charges shall be payable as per the rates approved vide this order. Taking into consideration the application of weekly losses, we direct that the application of the new PoC loss slabs would be made applicable from the Monday immediately following the date of issue of the instant order. The rates/losses as approved vide this order shall remain applicable till notification of the next order.
- 9. The above PoC rates shall be subject to the outcome of the Petition No. 242/MP/2016 pending before the Commission.

10. During the Validation Committee Meeting for the Q2 2017-18 held on 31.5.2017, the representative of Darbhanga Motihari Transmission Company Limited (DMTCL) submitted that the downstream network from 400/220 kV sub-station of Darbhanga to the sub-station of Bihar State Power Transmission Company Ltd. (BSPTCL) is ready for commercial operation and power has started flowing with effect from 16.4.2017 with the readiness of Darbhanga-Samastipur Transmission Line and Darbhanga-Motipur Transmission Line. The tariff of DMTCL has been considered in PoC in Q1 2017-18. DMTCL requested to include the tariff of its assets in PoC for Q2 2017-18. The Validation Committee made the following observation in the minutes of the meeting:-

"It was observed that DMTCL has completed its scope of work under Darbhanga element which does not have any other prerequisite under TSA of DMTCL. However, downstream 220 kV lines (4 Nos.) under scope of BSPTCL have not been commissioned. CTU representative stated that tariff for 4 Nos. 220 kV bays for which downstream has not been commissioned should be separated out from quoted tariff and should be billed to Bihar bilaterally. The quoted tariff of DMTCL is enblock for Darbhanga element all of which have been completed by DMTCL. However, complete downstream system of BSPTCL is not ready. Therefore this would be subject to view taken by the Commission in its POC order."

11. We have considered the above submission of the DMTCL and the Validation Committee. As observed by Validation Committee, DMTCL has completed its scope of work under the Darbhanga element which does not have any other pre-requisite to be declared under commercial operation in terms of the TSA. Out of the 7 bays executed by DMTCL, 4 bays namely Darbhanga and Supaul/Lokhi could not be put to use as the downstream system of BSPTCL is under construction. The other three bays at Samastipur and Motipur are in use. CTU had submitted that the 4 number of 220 kV bays for which downstream system is not ready should be separated from the quoted tariff and billed to Bihar bilaterally. In our view, DMTCL has executed the project on the basis of TBCB route and the tariff of the transmission system is a

composite one. Since substantial portion of the assets implemented by DMTCL have been put to use, it is not considered prudent to segregate the transmission charges of the 4 bays which have not been put to use. In our view, the entire YTC of the assets completed by DMTCL for the Darbhanga element shall be included in POC.

12. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

sd/- sd/- sd/-

(Dr. M.K. Iyer) (A.S. Bakshi) (A.K. Singhal) (Gireesh B. Pradhan) Member Member Chairperson

Annexure-I

	PoC Rates for LTA/MTOA billing					
	Slabs for PoC Rates-Northern Region (July 2017- September 2017)					
SI.No			,	HVDC Charges		
		(₹/MW/Month)	Charges Rate (₹/MW/Month)	Rate for NR (₹/MW/Month)		
1	Haryana	366836	27284	39840		
2	Rajasthan	366836	27284	39840		
3	Lanco Budhil	291637	27284	39840		
4	Punjab	254038	27284	39840		
5	Uttar Pradesh	254038	27284	39840		
6	Delhi	178839	27284	39840		
7	Uttarakhand	178839	27284	39840		
8	Anpara-C	141239	27284	39840		
9	Karcham Wangtoo	141239	27284	39840		
10	AD hydro	66040	27284	39840		
11	Chandigarh	66040	27284	39840		
12	Himachal Pradesh	66040	27284	39840		
13	Jammu & Kashmir	66040	27284	39840		

	Slabs for PoC Rates- Southern Region (July 2017- September 2017)				
SI.No.	Name of Entity	PoC Slab Rate (₹/MW/Month)	Reliability Support Charges Rate (₹/MW/Month)	HVDC Charges Rate for SR (₹/MW/Month)	
1	Andhra Pradesh	366836	27284	16341	
2	Karnataka	366836	27284	16341	
3	Kerala	216438	27284	16341	
4	Telangana	216438	27284	16341	
5	Thermal Powertech	141239	27284	16341	
6	Goa-SR	103640	27284	16341	
7	Tamilnadu	103640	27284	16341	
8	Puducherry	66040	27284	16341	
9	SEPL	66040	27284	16341	
10	Udupi Power Corporation Limited	66040	27284	16341	

	Slabs for PoC Rates -North Eastern Region (July 2017- September 2017)			
SI.No.	Name of Entity PoC Slab Rate (₹/MW/Month)		Reliability Support Charges Rate (₹/MW/Month)	HVDC Charges Rate for NER (₹/MW/Month)
1	Mizoram	366836	27284	8507
2	Assam	291637	27284	8507
3	Meghalaya	216438	27284	8507
4	Nagaland	216438	27284	8507
5	Arunachal Pradesh	178839	27284	8507
6	Manipur	178839	27284	8507
7	Tripura	103640	27284	8507

	Slabs for PoC Rates - Western Region (July 2017- September 2017)				
SI.No.	Name of Entity	PoC Slab	Reliability	HVDC	HVDC Charges for
		Rate (₹/MW/		Charges Rate	
		Month)	Charges Rate		Mohindergarh
			(₹/MW/Month)	(₹/MW/Month)	(amount payable by
					Adani for 1495 MW
					LTA to Haryana)
1	ACBIL	366836	27284	8507	
2	Goa-WR	366836	27284	8507	
3	Jindal Power Limited	366836	27284	8507	
4	Maharashtra	366836	27284	8507	
5	Spectrum Coal &	366836	27284	8507	
	Power Limited				
6	APL Mundra	291637	27284	8507	₹287711355 / month
7	Gujarat	254038	27284	8507	
8	MB Power	254038	27284	8507	
9	Korba	178839	27284	8507	
10	Chhattisgarh	141239	27284	8507	
11	D&D	103640	27284	8507	
12	DNH	103640	27284	8507	
13	Madhya Pradesh	103640	27284	8507	
14	Torrent	66040	27284	8507	

	Slabs for PoC Rates - Eastern Region (July 2017- September 2017)				
SI.No.	Name of Entity	PoC Slab Rate (₹/MW/Month)	Reliability Support Charges Rate (₹/MW/Month)	HVDC Charges Rate for ER (₹/MW/Month)	
1	West Bengal	291637	27284	8507	
2	Odisha	254038	27284	8507	
3	Bihar	216438	27284	8507	
4	DVC	216438	27284	8507	
5	GMR Kamalanga	178839	27284	8507	
6	Jharkhand	178839	27284	8507	
7	Bangladesh	103640	27284	8507	
8	Farakka	103640	27284	8507	
9	Sikkim	66040	27284	8507	

Annexure-II

	PoC Rates for STOA purpose				
Slab	Slabs for PoC Rates-Northern Region (July 2017- September 2017)				
SI.No.	Name of Entity	PoC Slab Rate	Reliability Support Charges		
		(paise/kWH)	Rate (paise/kWH)		
1	Rajasthan Inj	27.19	3.79		
2	Haryana Inj	27.19	3.79		
3	Rajasthan W	27.19	3.79		
4	Haryana W	27.19	3.79		
5	Uttar Pradesh Inj	20.79	3.79		
6	Punjab W	17.59	3.79		
7	Uttar Pradesh W	17.59	3.79		
8	Uttarakhand W	14.39	3.79		
9	Rihand	14.39	3.79		
10	Uttarakhand Inj	11.20	3.79		
11	Delhi W	11.20	3.79		
12	Chamera II	11.20	3.79		
13	Uri II	11.20	3.79		
14	Dulhasti	11.20	3.79		
15	Chamera Pooling Point	11.20	3.79		
16	Karcham Wangtoo	11.20	3.79		
17	Jammu & Kashmir Inj	8.00	3.79		
18	Himachal Pradesh Inj	8.00	3.79		
19	RAAP C	8.00	3.79		
20	Chamera I	8.00	3.79		
21	Uri I	8.00	3.79		
22	Nathpa Jhakri	8.00	3.79		
23	Koteshwar	8.00	3.79		
24	Tehri	8.00	3.79		
25	Rampur HEP	8.00	3.79		
26	Singrauli	8.00	3.79		
27	Parbati-3	8.00	3.79		
28	Jammu & Kashmir W	4.80	3.79		
29	Chandigarh W	4.80	3.79		
30	Sree Cement	4.80	3.79		
31	Koldam	4.80	3.79		
32	Punjab Inj	1.60	3.79		
33	Delhi Inj	1.60	3.79		
34	Himachal Pradesh W	1.60	3.79		
35	ВВМВ	1.60	3.79		
36	Dadri	1.60	3.79		
37	Jhajjar	1.60	3.79		
38	Chandigarh Inj	1.60	3.79		

SI.No.	Name of Entity	PoC Slab Rate (paise/kWH)	Reliability Support Charges Rate (paise/kWH)
1	Maharashtra W	27.19	3.79
2	Goa-WR W	27.19	3.79
3	TRN Energy	27.19	3.79
4	Jindal Power Limited	27.19	3.79
5	JPL Extn.	27.19	3.79
6	Balco	27.19	3.79
7	Raikheda	27.19	3.79
8	APL Mundra	23.99	3.79
9	ACBIL+Spectrum	23.99	3.79
10	Jhabua Power	23.99	3.79
11	Sipat	20.79	3.79
12	SASAN	20.79	3.79
13	RKM	20.79	3.79
14	DB Power	20.79	3.79
15	KSK Mahanadi	20.79	3.79
16	KWPCL	20.79	3.79
17	Lanco	20.79	3.79
18	Gujarat W	17.59	3.79
19	Essar Steel W	17.59	3.79
20	Vindhyachal0	17.59	3.79
21	MB Power	17.59	3.79
22	Chhattisgarh Inj	14.39	3.79
23	GMR WARORA	14.39	3.79
24	JP Nigrie	14.39	3.79
25	Chhattisgarh W	11.20	3.79
26	Korba	11.20	3.79
27	Dhariwal	11.20	3.79
28	D&D W	8.00	3.79
29	Madhya Pradesh W	8.00	3.79
30	DNH W	8.00	3.79
31	Mauda	8.00	3.79
32	SSP	8.00	3.79
33	Maharashtra Inj	4.80	3.79
34	Gujarat Inj	4.80	3.79
35	Madhya Pradesh Inj	4.80	3.79
36	CGPL	4.80	3.79
37	NSPCL	4.80	3.79
38	TAPS 3&4	1.60	3.79
39	RGPPL	1.60	3.79
40	Torrent	1.60	3.79
41	Goa-WR Inj	1.60	3.79
42	D&D Inj	1.60	3.79
43	Essar Steel Inj	1.60	3.79
44	DNH Inj	1.60	3.79

Sla	Slabs for PoC Rates-Eastern Region (July 2017- September 2017)			
SI.No.	Name of Entity	PoC Slab Rate (paise/kWH)	Reliability Support Charges Rate (paise/kWH)	
1	Sikkim Inj	27.19	3.79	
2	Odisha Inj	27.19	3.79	
3	Talcher-2	27.19	3.79	
4	Teesta	27.19	3.79	
5	Talcher	23.99	3.79	
6	West Bengal W	20.79	3.79	
7	Teesta III	20.79	3.79	
8	Bhutan Inj	20.79	3.79	
9	Odisha W	17.59	3.79	
10	Bihar W	14.39	3.79	
11	DVC W	14.39	3.79	
12	JITPL	14.39	3.79	
13	Barh	14.39	3.79	
14	Kahalgaon	14.39	3.79	
15	Jharkhand W	11.20	3.79	
16	GMR Kamalanga	11.20	3.79	
17	DVC Inj	8.00	3.79	
18	Bangladesh W	8.00	3.79	
19	MPL	8.00	3.79	
20	Farakka	8.00	3.79	
21	Sikkim W	4.80	3.79	
22	Adhunik Power	4.80	3.79	
23	Bihar Inj	1.60	3.79	
24	Jharkhand Inj	1.60	3.79	
25	West Bengal Inj	1.60	3.79	
26	BRBCL Nabinagar	1.60	3.79	
27	Bangladesh Inj	1.60	3.79	

:	Slabs for PoC Rates- Southern Region (July 2017- September 2017)			
SI.No.	Name of Entity	PoC Slab Rate (paise /kWH)	Reliability Support Charges Rate (paise/kWH)	
1	Tamilnadu Inj	27.19	3.79	
2	Karnataka W	27.19	3.79	
3	Andhra Pradesh W	27.19	3.79	
4	Karnataka Inj	17.59	3.79	
5	Telangana W	14.39	3.79	
6	Kerala W	14.39	3.79	
7	NCC Power Project	14.39	3.79	
8	Thermal Powertech	14.39	3.79	
9	Simhadri 1	11.20	3.79	
10	Coastal Energy	11.20	3.79	
11	NTPL	11.20	3.79	
12	IL&FS	8.00	3.79	
13	Kudankulam	8.00	3.79	
14	SEPL+MEPL	8.00	3.79	
15	Simhadri 2	8.00	3.79	
16	Kaiga	8.00	3.79	
17	Telangana Inj	4.80	3.79	
18	Andhra Pradesh Inj	4.80	3.79	
19	Tamilnadu W	4.80	3.79	
20	Puducherry W	4.80	3.79	
21	Goa-SR W	4.80	3.79	
22	NLC	4.80	3.79	
23	Ramagundam	4.80	3.79	
24	Kerala Inj	1.60	3.79	
25	Vallur	1.60	3.79	
26	Puducherry Inj	1.60	3.79	
27	Goa- SR Inj	1.60	3.79	

Slabs	Slabs for PoC Rates- North Eastern Region (July 2017- September 2017)			
SI.No.	Name of Entity	PoC Slab Rate (paise/kWH)	Reliability Support Charges Rate (paise/kWH)	
1	Mizoram W	27.19	3.79	
2	Ranganadi	27.19	3.79	
3	Bongaigaon-NTPC	27.19	3.79	
4	Assam W	23.99	3.79	
5	Meghalaya W	17.59	3.79	
6	Tripura Inj	14.39	3.79	
7	Mizoram Inj	14.39	3.79	
8	Arunachal Pradesh W	14.39	3.79	
9	Nagaland W	14.39	3.79	
10	Palatana	14.39	3.79	
11	Assam Inj	11.20	3.79	
12	Manipur W	11.20	3.79	
13	Tripura W	8.00	3.79	
14	Meghalaya Inj	4.80	3.79	
15	Manipur Inj	4.80	3.79	
16	Nagaland Inj	4.80	3.79	
17	Arunachal Pradesh Inj	1.60	3.79	

Annexure-III

Slabs for PoC Losses-Northern region (July 2017- September 2017)		
SI. No.	Zone	Slab w.r.t Weighted Average
1	Rajasthan W	III
2	Rihand	III
3	Singrauli	III
4	Chandigarh W	III
5	Uttar Pradesh W	IV
6	Haryana W	IV
7	RAPP C	V
8	Rajasthan Inj	V
9	Uttarakhand W	V
10	Uttar Pradesh Inj	V
11	Himachal Pradesh W	V
12	Tehri	V
13	Koteshwar	V
14	Himachal Pradesh Inj	V
15	Punjab W	V
16	Uttarakhand Inj	VI
17	Dulhasti	VI
18	Rampur HEP	VI
19	Parbati III	VI
20	Chamera Pooling Point	VI
21	Chamera I	VI
22	Chamera II	VI
23	Nathpa Jhakri	VI
24	Karcham Wangtoo	VI
25	Shree Cement	VII
26	Delhi W	VII
27	Jammu & Kashmir Inj	VII
28	Jammu & Kashmir W	VII
29	Punjab Inj	VII
30	Haryana Inj	VII
31	Koldam	VII
32	ВВМВ	VII
33	Uri I	VIII
34	Uri II	VIII
35	Dadri	IX
36	Jhajjar	IX
37	Delhi Inj	IX
38	Chandigarh Inj	IX

SI. No.	Slabs for PoC - Western Region (July 2017- S Zone	Slab w.r.t Weighted
1	Goa-WR W	II
2	Essar Steel W	II
3	Jindal Power Limited+Jindal Steel Power Limited	II
4	MB Power	II
5	Raikheda	II
6	Dhariwal	II
7	Jhabua Power	II
8	TRN Energy	ll ll
9	KWPCL	III
10	KSK Mahanadi	III
11	Mauda	III
12	DB Power	III
13	ACB+Spectrum Coal and Power Limited	III
14	Lanco	III
15	Sipat	III
16	Vindhyachal	III
17	Sasan UMPP	III
18	Balco	III
19	JP Nigrie	III
20	JPL Extn.	III
21	APL Mundra	III
22	RKM	III
23	EMCO	IV
24	Korba	IV
25	Chhattisgarh W	V
26	Maharashtra W	V
27	Chhattisgarh Inj	V
28	Sardar Sarovar Project	V
29	Coastal Gujarat Power Limited	V
30	Gujarat W	V
31	DNH W	VI
32	Madhya Pradesh W	VI
33	Maharashtra Inj	VII
34	D&D W	VII
35	NSPCL, Bhilai	VIII
36	Madhya Pradesh Inj	VIII
37	Gujarat Inj	VIII
38	Tarapur Atomic Power Station 3&4	IX
39	Goa-WR Inj	IX
40	D&D Inj	IX
41	DNH Inj	IX
42	Essar Steel Inj	IX
43	Torrent Power	IX
44	RGPPL	IX

Slabs for PoC Losses-Eastern Region (July 2017- September 2017)		
SI. No.	Zone	Slab w.r.t Weighted Average
1	Bihar Inj	II
2	Talcher Stg-2	III
3	Injection from Bhutan	IV
4	Teesta	IV
5	West Bengal W	IV
6	Bihar W	IV
7	Teesta III	IV
8	Talcher	V
9	Farakka	V
10	DVC Inj	V
11	Jharkhand W	V
12	Sikkim Inj	V
13	BRBCL	V
14	JITPL	VI
15	GMR Kamalanga	VI
16	Odisha W	VI
17	Orissa Inj	VI
18	Barh	VI
19	Kahalgaon	VI
20	Maithon Power Limited	VI
21	Aadhunik Power	VI
22	DVC W	VI
23	West Bengal Inj	VI
24	Jharkhand Inj	VII
25	Bangladesh W	VIII
26	Sikkim W	VIII
27	Bangladesh Inj	IX

Slabs for PoC Losses- Southern Region (July 2017- September 2017)		
SI. No.	Zone	Slab using Weighted Average
1	Kerala W	II
2	Pondicherry W	II
3	Karnataka W	III
4	Coastal Energy	IV
5	NTPL	IV
6	IL&FS	IV
7	Simhadri 2	V
8	Andhra Pradesh W	V
9	Kerala Inj	V
10	SEPL+MEPL	V
11	Thermal Powertech	V
12	Tamilnadu W	V
13	NLC	V
14	Kudankulam	V
15	Telangana W	V
16	NCC Power Project	V
17	Kaiga	VI
18	Ramagundam	VI
19	Karnataka Inj	VI
20	Tamilnadu Inj	VI
21	Vallur	VI
22	Telangana Inj	VI
23	Simhadri 1	VI
24	Andhra Pradesh Inj	VII
25	Goa-SR W	VII
26	Pondicherry Inj	IX
27	Goa-SR inj	IX

Slabs for PoC Losses -North Eastern Region (July 2017- September 2017)		
SI. No.	Zone	Slab w.r.t Weighted Average
1	Meghalaya W	I
2	Mizoram W	I
3	Mizoram Inj	I
4	Ranganadi	II
5	Bongaigaon	II
6	Assam W	IV
7	Arunachal Pradesh W	V
8	Manipur W	V
9	Assam Inj	VI
10	Manipur Inj	VI
11	Meghalaya Inj	VI
12	Palatana	VI
13	Nagaland W	VII
14	Nagaland Inj	VII
15	Tripura Inj	VII
16	Tripura W	VIII
17	Arunachal Pradesh Inj	IX